GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION NO. 1184 ANSWERED ON – 08/12/2025

Fake Engineering Degrees

1184. Shri Bapi Haldar:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has taken cognisance of the fact that the UGC has officially notified that many fake universities are offering engineering degrees in the country;
- (b) if so, the details thereof and the steps taken against such universities/organisations, State/UT-wise; and
- (c) the details of the measures taken Proposes to be taken by the Government to help students who have been a victim of such fake universities?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUKANTA MAJUMDAR)

(a) to (c): Education is in the concurrent list and both the Central Government and the State Governments work together for development of education in India. The list of fake universities, updated from time-to-time, is available on the website of the University Grants Commission (UGC) at https://www.ugc.gov.in/universitydetails/Fakeuniversity. Currently, 24 Institutions figure in the list.

Maintenance of Law and order is a subject matter of State Governments. Accordingly, the Central Government has requested to Chief Secretaries of all the State Governments and U.T. Administration to take legal action for closure of these institutions and take appropriate action against those involved in defrauding and cheating students by misrepresenting themselves as "Universities", awarding degrees and using the word "University" with their name. It was also requested to intimate the Central Government /UGC if there are other fake Universities functioning in their States/UTs which are not included in the UGC list of Fake Universities.

Apart from issuing public Notices for general awareness through social media and UGC website for cautioning the general public, students, parents and other stakeholder, the following steps have also been taken by the UGC/Government against such fake universities:

i. The Government as well as the UGC have requested the Chief Secretaries of all State/UT Governments to take appropriate action against those involved in defrauding

- and cheating students by misrepresenting themselves as "Universities", awarding degrees and using the word "University" with their name.
- ii. UGC also writes letter to the Principal Secretaries/Secretaries of all the States & UTs to inform all school education boards in their respective States to remain vigilant and to advise the students to verify the credentials of Higher Education Institutions through the Official website of UGC before applying for admission.
- iii. The UGC issues Show Causes Notice/Warning Notice/Letter to the respective self-styled educational institution that is functioning in violation of UGC Regulations and awarding invalid degrees and directs them to stop the illegal activities and submit the compliance report to UGC.
- iv. Writes letter to the respective State Governments informing them about the illegal activities of the self-styled institution and request them to take appropriate action against it under intimation to UGC.
- v. In spite of the UGC directions, if that self-styled institution does not follow the UGC directions or does not submit the compliance report within the stipulated time, its name is included in the UGC list of fake Universities. The updated list of fake universities is also uploaded on the UGC website.
- vi. FIRs have been lodged against several self-styled institutions/universities.
- vii. Show Causes Notices/Warning Notices have also been issued to the unauthorized institutes awarding invalid degrees.

As a result, 12 fake universities have been closed since 2014.
